

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA-2413/2018
MA-2946/2018
MA-3171/2018**

New Delhi, this the 20th day of August, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Smt. Parveen Kapoor,
w/o Sh. Ashok Kapoor,
Res: A/C, 62, First Floor, Tagore Garden,
New Delhi-110027
Aged about 58 years,
Upper Division Clerk,
Films Division, Soochna Bhawan,
Lodhi Road, New Delhi—110003. ... Applicant

(through Sh. Krishna Kumar)

Versus

1. Union of India,
Through Secretary,
Govt. of India,
Ministry of Information and Broadcasting,
Shastri Bhawan, New Delhi-110001.

2. The Director General,
Films Division,
Ministry of Information and Broadcasting,
Govt. of India,
24, Peddar Road,
Mumbai-400026. ... Respondents

(through Sh. S.N.Verma)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

Heard both sides.

2. The applicant, working as UDC under the respondents filed the OA aggrieved by Annexure A/1 order dated 18.06.2018 wherein the applicant was

promoted to the post of Assistant and posted at Films Division, Mumbai to limited extent that her posting at Films Division, Mumbai be cancelled and she should be retained at New Delhi only even after promotion as Assistant.

3. It is seen and admitted that the applicant has not even made any representation against the impugned order before filing this OA.

4. In the circumstances, the OA is disposed of without going into the merits of the case by permitting the applicant to make appropriate representation against the order dated 18.06.2018 within one week from today and on receipt of such representation, the respondents shall consider the same and pass appropriate reasoned and speaking order within two weeks therefrom, in accordance with law and rules. Till the disposal of the said representation, the interim order granted on 22.06.2018 shall be in force. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/